




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.19/BB/2017	-	Hearing	230/ 232	RMZ Infotech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1)	Vasanth Kumar, O/o SL Dost.	SL	
2.	SATI. P. JHR SAT Legal Associates Pvt. Ltd.	Adescode to petitioner	
3)	Prema - Hatti	ROC	

**ORDER**

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. She has filed report of ROC Karnataka at Bengaluru. Counsel for petitioner filed compliance affidavit along with enclosing paper publication, service of notice on concerned authorities. Await report if any from RD. List it on 15.09.2017.

  
**MEMBER(J)**

  
**MEMBER(T)**